

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 4879
TO BE ANSWERED ON THE 01ST APRIL, 2025

SPECIAL SCHEME TO CONNECT SMALL FARMERS WITH TECHNOLOGIES

4879. SHRI BALYA MAMA SURESH GOPINATH MHATRE:
SHRI DAMODAR AGRAWAL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the efforts being made by the Government to promote organic farming;
- (b) the details of the farmers who are engaged in the organic farming in the country at present, State-wise and crop-wise;
- (c) whether the Government is contemplating any scheme to encourage the consumers to buy the organic products, if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government is formulating any special scheme to connect small farmers with latest technologies; and
- (e) if so, the details of steps being taken by the Government to make drone technique, solar energy based irrigation and other digital agriculture solution accessible to farmers?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a): Government has been promoting organic farming through Paramparagat Krishi Vikas Yojana (PKVY) in all the States/UTs except north eastern States and Mission Organic Value Chain Development for North Eastern Region (MOVCDNER). Both schemes stress on end-to-end support to farmers engaged in organic farming i.e. from production to processing, certification and marketing and post-harvest management. The primary focus of the schemes is to form organic clusters in a cluster where preference is given to small and marginal farmers to help them to create a supply chain.

PKVY is being implemented in a cluster mode through States. Each cluster has farmer groups having area of 20 ha. Under PKVY, assistance of Rs.31,500/ha over 3 years is provided for promotion of organic farming to cover different components like training, PGS Certification, value addition, marketing and publicity. Out of this, assistance of Rs.15,000 per ha over three years is provided to farmers through DBT for on- farm /off –farm organic inputs.

Under MOVCDNER scheme, assistance of Rs.46,500/ha over 3 years is provided for creation of FPOs, support to farmers for organic inputs, quality seeds/ planting material and training, hand holding and certification. Out of this, the assistance of Rs.15,000 per ha over 3 years is given as DBT is provided to farmers for on- farm /off –farm organic inputs and Rs.17,500 for the planting material.

(b): So far, 25.30 lakh farmers have been benefitted under PKVY scheme and 2.19 lakh farmers under MOVCDNER scheme. The State-wise details of farmers under the PKVY scheme & MOVCDNER scheme is given at **Annexure – I**.

(c): Through PKVY and MOVCDNER branding and marketing support is provided for organic products. This targets creating awareness and encouraging consumers to buy organic products.

(d) & (e): To promote mechanization amongst small and marginal farmers Custom Hiring Centers (CHCs) are provided under Centrally Sponsored Scheme 'Sub-Mission on Agricultural Mechanization' (SMAM). Under this financial assistance also is provided for purchase of agricultural machines and equipment, including tractors to the farmers on individual ownership basis.

The Drone Technology is promoted to optimize use of pesticides and fertilizers. Financial assistance @ 40% of the basic cost of drone up to a maximum of Rs. 4 lakhs, is provided for drone purchase by CHCs. Agriculture graduates establishing CHCs are eligible to receive financial assistance @50% of the cost of drone, up to a maximum of Rs. 5 lakhs. Individual farmers are also eligible for financial assistance for drones.

Pradhan Mantri Kisan Urja Suraksha evam Utthan Mahabhiyan (PM KUSUM) scheme provides financial support to farmers for installation of standalone solar pumps and solarization of existing grid-connected agriculture pumps, and to install solar power plants on their barren/fallow/agriculture land. The scheme has three Components: (i) Component 'A': Setting up of 10,000 MW of Decentralized Ground/Stilt Mounted Grid Connected Solar or other Renewable Energy based Power Plants by the farmers on their land; (ii) Component 'B': Installation of 14 lakh standalone off-grid solar water pumps; and (iii) Component 'C': Solarization of 35 lakh existing grid-connected agriculture pumps and through Feeder Level Solarization (FLS). PM KUSUM is a demand driven scheme. The capacities are allocated based on demand received from States/UTs. The responsibilities of beneficiary selection and implementation is of the State Implementing Agency (SIA). All the Components of PM KUSUM scheme are covered under Agriculture Infrastructure Fund (AIF).

Annexure-I

State-wise details of farmers benefitted under PKVY scheme and MOVCDNER scheme since 2015-16

| S. No. | Name of the State | Farmers |
|-----------------|-------------------|------------------|
| PKVY | | |
| 1 | Andhra Pradesh | 7,46,976 |
| 2 | Bihar | 43,208 |
| 3 | Chhattisgarh | 60,294 |
| 4 | Gujarat | 17,836 |
| 5 | Goa | 12,685 |
| 6 | Jharkhand | 32,714 |
| 7 | Karnataka | 37,598 |
| 8 | Kerala | 3,10,841 |
| 9 | Madhya Pradesh | 1,16,360 |
| 10 | Maharashtra | 87,350 |
| 11 | Odisha | 70,026 |
| 12 | Punjab | 6,676 |
| 13 | Rajasthan | 2,17,479 |
| 14 | Tamil Nadu | 37,886 |
| 15 | Telangana | 18,405 |
| 16 | Uttar Pradesh | 2,73,672 |
| 17 | West Bengal | 48,585 |
| 18 | Assam | 9,740 |
| 19 | Mizoram | 2,054 |
| 20 | Meghalaya | 2,275 |
| 21 | Himachal Pradesh | 44,932 |
| 22 | Jammu & Kashmir | 12,900 |
| 23 | Uttarakhand | 3,01,109 |
| 24 | Andaman & Nicobar | 3,590 |
| 25 | Daman & Diu | 1,324 |
| 26 | Ladakh | 14,070 |
| | Total | 25,30,585 |
| MOVCDNER | | |
| 1 | Arunachal Pradesh | 15699 |
| 2 | Assam | 24,425 |
| 3 | Manipur | 42,338 |
| 4 | Meghalaya | 19,841 |
| 5 | Mizoram | 22,104 |
| 6 | Nagaland | 31,128 |
| 7 | Sikkim | 38,645 |
| 8 | Tripura | 25,753 |
| | Total | 2,19,933 |
